

1	2	3	4
30.	Sikkim	38.3	29.6
31.	Tamil Nadu	30.9	27.1
32.	Telangana	-	28.0
33.	Tripura	35.7	24.3
34.	Uttar Pradesh	56.8	46.3
35.	Uttarakhand	44.4	33.5
36.	West Bengal	44.6	32.5
	INDIA	48	38.4

Working hours of Anganwadis

2558. DR. L. HANUMANTHAI AH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) what is the timings in the Anganwadi centres running in the country;
- (b) whether there is any proposal to extend the working hours of the Anganwadi along with wage revision; and
- (c) if not, the manner in which the working women would take care of their children?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) The timings of Anganwadi Centres should be need based depending on the climatic and geographical conditions prevailing from region to region and therefore, may be left to the discretion of the State Government. However, minimum working hours of the Anganwadi Centres should be at least 6 hours per day.

(b) No, Sir, there is no proposal under consideration for extending working hours of Anganwadi Centre. However, the Government of India has, recently, enhanced honorarium of Anganwadi Workers (AWWs) at Anganwadi Centres (AWCs) from ₹ 3,000/- to ₹ 4,500/- per month; AWWs at mini- AWCs from ₹ 2,250/- to ₹ 3,500/-per

month; Anganwadi Helpers (AWHs) from ₹ 1,500/- to ₹ 2,250/- per month; and introduced performance linked incentive of ₹ 250/- per month to AWHs effective from 1st October, 2018. In addition, AWWs are eligible for performance linked incentive of ₹ 500/- for using ICDS-CAS under POSHAN Abhiyaan.

(c) Anganwadi Services provide services to the children 0-6 years, pregnant women and lactating mothers during the period Anganwadi Centre is open.

Enhancing maternity benefit under PMMVY

2559. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is providing ₹ 6000/- as maternity benefit under the Pradhan Mantri Matru Vandana Yojana (PMMVY) and Janani Suraksha Yojana (JSY) to all eligible women across the country;

(b) if so, the details thereof;

(c) whether any proposal is pending with the Government to enhance the amount from ₹ 6,000/- to ₹ 10,000/- for every beneficiary; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) and (b) The maternity benefit under the Pradhan Mantri Matru Vandana Yojana (PMMVY) is available to eligible beneficiaries for first living child of family. Normally, the first pregnancy of a women exposes her to new kinds of challenges and stress factors. Hence, the scheme provides support to the mother for safe delivery and immunization for her first living child. Under the scheme ₹ 5,000/- is provided to eligible beneficiary in three installments. The eligible beneficiary is to receive the remaining cash incentive as per approved norms towards Maternity Benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on average, a women gets ₹ 6,000/-.

(c) No Sir, no such proposal is pending with the Government to enhance the amount from ₹ 6,000/- to ₹ 10,000/- for every beneficiary.

(d) Does not arise.